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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II  
SPECIAL BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.06.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 502/252/HDB/2018
NAME OF THE COMPANY	Mayapuri Ispat Pvt Ltd
NAME OF THE PETITIONER(S)	Mayapuri Ispat Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Anil Murugan on behalf of	Adv	9885314236	P. Anil Murugan

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma on behalf of	Adv.	916000435	Suma
T. Sujan Kumar Reddy for RoC			

**ORDER**

Counsel for Petitioner Company is present. He is directed to serve notice on RoC and file proof of service. Ms. Suma for Mr. T. Sujan Kumar Reddy present for RoC. List it on 06.07.2018.

  
MEMBER JUDICIAL